

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
BLIZZARD CERAMICA LLP

| RELEVANT PARTICULARS | | |
|----------------------|---|---|
| 1. | Name of corporate debtor | BLIZZARD CERAMICA LLP |
| 2. | Date of incorporation of corporate debtor | 09/09/2020 |
| 3. | Authority under which corporate debtor is incorporated / registered | Registrar of Companies, Ahmedabad |
| 4. | Corporate Identity No./Limited Liability Identification No. of corporate debtor | AAT-7492 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | Survey no 83/1, 83/2, 83/3 and 83/4, Lunsar road, Opp. Bhojapara, 8-A National Highway, je, tparada, Rajkot, Wankaner, Gujarat, India, 363621 |
| 6. | Insolvency commencement date in respect of corporate debtor | 28-04-2025 (IRP appointed vide order dated 28-04-2025) |
| 7. | Estimated date of closure of insolvency resolution process | 28-10-2025 |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | Mr. Rahul Nareshbhai Shah Reg No- IBBI/IPA-001/IP-P02170/2020-2021/13367 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | 20, Sudershan Society, Part 2, Near Naranpura Bus stop, Naranpura, Ahmadabad, Gujarat- 380013 Email: carahulnshah@gmail.com |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | Shop No 6, Samprati Residency, Opp Paliyadnagar AMC Garden, Naranpura , Ahmadabad, Gujarat- 380013 Email: cirp.blizzard@gmail.com |
| 11. | Last date for submission of claims | 14-05-2025 |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | Not Applicable |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable |
| 14. | (a) Relevant Forms and (b) Details of authorized representatives Are available at: | (a) https://ibbi.gov.in/home/downloads (b) Not Applicable |

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of a corporate insolvency resolution process of the BLIZZARD CERAMICA LLP on 28-04-2025 and appointed Interim Resolution Professional (IRP), through same order.

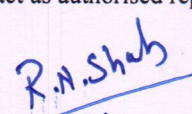
The creditors of BLIZZARD CERAMICA LLP are hereby called upon to submit their claims with proof on or before 14-05-2025 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 30-04-2025
Place: Ahmedabad


Mr. Rahul Nareshbhai Shah
Interim Resolution Professional
Reg No- IBBI/IPA-001/IP-P02170/2020-2021/13367
Validity of AFA till 30.06.2025

FORM A - PUBLIC ANNOUNCEMENT

Under Regulation 4 of the Insolvency & Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 FOR THE ATTENTION OF THE CREDITORS OF BLIZZARD CERAMICA LLP

Table with 2 columns: S.No. and Particulars. Contains details about the Insolvency Resolution Process for BLIZZARD CERAMICA LLP, including the name of the Corporate Debtor, its registered office, and the Insolvency Resolution Professional (IRP).

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of a corporate insolvency resolution process of the BLIZZARD CERAMICA LLP on 28-04-2025 and appointed the Insolvency Resolution Professional (IRP) through tender process.

દાર્શિક-સમાજિક-સંસ્થાકીય ગતિવિધિઓ

રણુભામ વ્હડ સોલેશન કેમ્પ સોજાએ



રણુભામ વ્હડ સોલેશન કેમ્પ સોજાએ આજના રોજ સુજામાં યોજાયેલું હતું. આ કેમ્પમાં સુજાના નાગરિકોને આર્થિક અને સમાજિક સમસ્યાઓના ઉકારાઓ અંગે સલાહ આપવામાં આવી હતી.

વડિયામા મુડાસોને શ્રદ્ધાંજલી આપઈ



વડિયામાં સમાજ વહીવટી સમિતી દ્વારા આજના રોજ મુડાસોના નાગરિકોને આર્થિક અને સમાજિક સમસ્યાઓના ઉકારાઓ અંગે સલાહ આપવામાં આવી હતી.

ખેડમાં પશુતંત્ર કુટુંબો વિતરણ ચલે

ખેડમાં પશુતંત્ર કુટુંબો વિતરણ ચલે. ખેડમાં પશુતંત્ર કુટુંબો વિતરણ ચલે. ખેડમાં પશુતંત્ર કુટુંબો વિતરણ ચલે. ખેડમાં પશુતંત્ર કુટુંબો વિતરણ ચલે.

ફિલ્મોટો: ડૉ. વૈસ લાભની ખતીજચેરી ઝડપઈ

ફિલ્મોટો: ડૉ. વૈસ લાભની ખતીજચેરી ઝડપઈ. ફિલ્મોટો: ડૉ. વૈસ લાભની ખતીજચેરી ઝડપઈ. ફિલ્મોટો: ડૉ. વૈસ લાભની ખતીજચેરી ઝડપઈ.

CHANGE OF NAME

CHANGE OF NAME FROM PUSHP GONDAJI THUMMAR TO PUSHPKUMAR GONDAJI THUMMAR. PUSHPKUMAR GONDAJI THUMMAR ADD: ANAPARAGAR ROAD, TALUJAPARMA, DISTRICT- 382119.

અહેર નોટીસ

અહીં જાહેર જનતા તરફ જાહેર કરવામાં આવે છે કે અમારી કંપનીમાં અમલદાર તરીકે નિયુક્તિ પામીને કાર્યરત રહેવામાં આવેલ છે.

અહેર નોટીસ

અહીં જાહેર જનતા તરફ જાહેર કરવામાં આવે છે કે અમારી કંપનીમાં અમલદાર તરીકે નિયુક્તિ પામીને કાર્યરત રહેવામાં આવેલ છે.

અહેર નોટીસ

અહીં જાહેર જનતા તરફ જાહેર કરવામાં આવે છે કે અમારી કંપનીમાં અમલદાર તરીકે નિયુક્તિ પામીને કાર્યરત રહેવામાં આવેલ છે.

શ્રી વિપુલ એલ. ખાંભડીયા (એડવોકેટ) મો. 99231 23234. અહીં જાહેર જનતા તરફ જાહેર કરવામાં આવે છે કે અમારી કંપનીમાં અમલદાર તરીકે નિયુક્તિ પામીને કાર્યરત રહેવામાં આવેલ છે.

આશિષ આર. વાળા એડવોકેટ એલ. નોટીસ મો. 99231 23234. અહીં જાહેર જનતા તરફ જાહેર કરવામાં આવે છે કે અમારી કંપનીમાં અમલદાર તરીકે નિયુક્તિ પામીને કાર્યરત રહેવામાં આવેલ છે.

શ્રી ચંદ્રેશ જે. ખાણદાર (એડવોકેટ) મો. 99231 23234. અહીં જાહેર જનતા તરફ જાહેર કરવામાં આવે છે કે અમારી કંપનીમાં અમલદાર તરીકે નિયુક્તિ પામીને કાર્યરત રહેવામાં આવેલ છે.



સ્વ. કાંતિલાલ ભીખાભાઈ ભાગીયા સ્વ.તા. 30/04/2021, શુક્રવાર (ઉ.વ. ૪૫) મુ.ભિતાણા

યોથી લાર્શિક પુણ્યતિથીએ શ્રદ્ધાંજલી. આપની અચાનક વિદાયને આજે ચાર વર્ષ પૂર્ણ થયા છતાં એમ લાગે છે કે આપ અમારી સાથે જ છો. પવે પવે આપની યાદ આવે છે, આ સ્મરણો એ જ અમારો સ્વાસ્થ છે. આપનો દિવ્ય આત્મા ભલે હાલ અજાયબી મુકત થઈ મોક્ષસુખ પામી એ જ પરમ કૃપાળુ પરમાત્માને અંતરથી પ્રાર્થના કરતા આપના પરિવારજનો.